

12.15 hrs.

PAPERS LAID ON THE TABLE

STATEMENT re: GANGA BARRAGE PROJECT

The Deputy Minister of Irrigation and Power (Shri Hathi): Sir, I beg to lay on the Table a copy of the statement regarding the Ganga Barrage Project. [Placed in Library. See No. LT-880|58].

REPORT OF REFINERY LOCATION
COMMITTEE

Shri Hathi: On behalf of Shri K. D. Malaviya, I beg to lay on the Table a copy of the Report of the Refinery Location Committee. [Placed in Library. See No. LT-881|58]

RE: MOTION FOR ADJOURNMENT

Shri Mahanty (Dhenkanal): May I make a submission, Sir? So long as the Central Government assists the State Governments in solving their food problems, it is the moral duty of the Central Government to undertake that responsibility fairly and squarely. If there is a starvation death the Government of India will be responsible for that. Therefore, I say...

Mr. Speaker: I am not going to allow any discussion on this matter. Hon. Members will read the Constitution again. (Interruptions.) They can then decide for themselves. I will decide whether a question raised is a State subject or not. I only brought this matter here for the purpose of informing hon. Members that because the Centre is a little over-enthusiastic to go to the help of the States, we are getting these questions again and again here, though they legitimately belong to the States and ought to be taken up there.

Shri Jagdish Awasthi (Bilhour): If we are not going to discuss this subject here then we walk out in protest.

Shri Yadav (Barabanki): Six persons have died and the Government is not ready to say anything. We walk out.

An Hon. Member: For how long?

Shri Yadav: For five minutes; after five minutes we will come again.

12.18 hrs.

(Shri Jagdish Awasthi, Shri Braj Raj Singh and Shri Yadav then left the House)

12.18 hrs.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SIT-
TINGS OF THE HOUSE

EIGHTH REPORT

Shri Mulchand Dube (Farrukhabad): Sir, I beg to present the Eighth Report of the Committee on Absence of Members from the sittings of the House.

CORRECTION OF ANSWER TO
STARRED QUESTION NO. 148

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Sir, a supplementary question asked by Shri V. C. Shukla on 16th August, 1958 and reply thereto, arising out of Starred Question No. 148 may have given the impression that only 12 lakhs of wooden sleepers were being purchased by the Railways from abroad as against 20 lakhs originally contemplated. I wish to clarify the position. The figure of 12 lakhs (actually 12.1 lakhs) refers only to Broad Gauge sleepers and if 7.91 lakhs of Metre Gauge sleepers are also taken into account the total number of sleepers ordered abroad would come to 20 lakhs.